

I. Report and Accounts (2013-14) of Damodar Valley Corporation Limited, Kolkata and related papers

II. Report and Accounts (2013-14) of Central Power Research Institute, Bangalore and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):
Sir, I lay on the Table :—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 45 of the Damodar Valley Corporation Act, 1948:—

(a) Annual Report and Accounts of the Damodar Valley Corporation Limited (DVC), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1826/16/15]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Central Power Research Institute (CPRI), Bangalore, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1825/16/15]

MR. DEPUTY CHAIRMAN: Now, Mr. Sanwar Lal Jat; not here.

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति महोदय, इस वाक्य “I beg to lay” में से 'beg' शब्द निकाल देना चाहिए। इसमें ब्रिटिश मानसिकता की बू आती है। ...**(व्यवधान)**...

श्री उपसभापति: ठीक है। Now, Shri Radhakrishnan P.

I. Notifications of the Ministry of Road Transport and Highways

II. Report and Accounts (2012-13) of the Indian Maritime University, Chennai and related papers